

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA NO.2699/2016**

New Delhi this the 10<sup>th</sup> day of August, 2016

**HON'BLE SHRI P.K. BASU, MEMBER (A)**  
**HON'BLE DR B.A. AGRAWAL, MEMBER (J)**

1. Smt. Lali Meena ST,  
W/o Sh. Geela Ram Meena,  
R/o Village Jai Singh Pura,  
P.O. Karu Pura, The. Rajgarh,  
Rajasthan.

Working in M.C.D. Primary School,  
Pushp Vihar Sec.3-1, South Zone,  
South Delhi Municipal Corporation.

2. Smt. Mantosh Kumari Meena ST,  
W/o Sh. Dharm Singh Meena,  
R/o K-318, Gali No.6A, Rangpuri Road,  
Mahipalpur, New Delhi-110037.

Working in South Delhi Municipal Corporation,  
Primary School Masoodpur, South Zone.

3. Sh. Prabhu Dayal Mahawar SC,  
S/o Chhotu Ram,  
R/o D-25, J.J. Colony Khyala,  
New Delhi-110018.

Working in S.D.M.C. Primary School,  
Chand Nagar-II, West Zone.

4. Smt. Renu,  
D/o Sh. Mangal Sen,  
R/o S-189, School Block,  
Shakarpur, Delhi-92.

Working as Assistant Primary Teacher,  
(School I.D. No.1152527) in East Delhi  
Municipal Corporation (Girls),  
Primary School, C-Block,  
Vivek Vihar, First Shift (Morning),  
Delhi-95.

...Applicants

(By Advocate: Mr. Rama Shanker)

**VERSUS**

1. South Delhi Municipal Corporation  
Through its Commissioner,  
Dr. SPM, Civic Centre, JL Nehru Marg,  
New Delhi-110 002.
2. Director (Primary Education),  
South Delhi Municipal Corporation,  
Dr. SPM, Civic Centre J.L. Nehru Marg,  
New Delhi-110 002.

...Respondents

**:ORDER (Oral):**

**BY SHRI P.K. BASU, MEMBER (A):**

Heard learned counsel for the applicants.

2. It is stated that the present OA is squarely covered by OA No.1795/2011, OA No.1205/2012 and OA No.370/2013, which have been decided in favour of the applicants by this Tribunal. Learned counsel for applicants states that the same order as passed in the three OAs may be passed in the present OA also.

3. OA is, therefore, disposed of with a direction to the respondents to extend the same benefits to the applicants herein, as given to the applicants in three above OAs within a period of 90 days from the date of receipt of a copy of this order and be communicated to the applicants.

**(DR BRAHM AVTAR AGRAWAL)**  
**MEMBER (J)**

/JK/

**(P.K. BASU)**  
**MEMBER (A)**

